various options for enhancement of domestic production of oil and natural gas in consultation with various stakeholders including ONGC and OIL. The options included another round of Discovered Small Field bid, Technical Service Contract Model and Farming-in Model. Meanwhile, ONGC and OIL initiated actions to implement Production Enhancement Contracts through induction of private participation.

## Revenue through sale of petroleum products

## 1201. DR. BANDA PRAKASH: SHRI SANJAY RAUT:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that Government has gained ₹ 15,00,000 crores through the sale of petroleum products; and
- (b) if so, in which sector the amount mopped up will be spent or has been spent?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) The details of the amount paid by the Oil Marketing Companies (OMCs) to the exchequer (Central/State Government) on sale of petroleum products during the year 2017-18 are as below:—

OMCs	Amount paid (₹ crore)
IOCL	1,90,670.00
BPCL	89,725.13
HPCL	69,751.51
Total	3,50,146.64

## Gas pipeline network across the country

## 1202. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has decided to spread gas pipelines across the country, through massive network for transportation;
  - (b) if so, the details thereof;